

even some four or five days back, the same question was put.

Shri Velayudhan: May I know, Sir, which are the countries where the students are sent?

Mr. Speaker: Did not the hon. Member hear the reply given earlier?

مولانا آزاد : یورپ کی مختلف

جگہیں ہیں - میں ان سب کے نام
ابھی نہیں بتا سکتا -

[**Maulana Azad:** Different places in Europe, all of which I cannot name just now.]

BALANCE OF PAYMENT

*554. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state the balance of payment position of the country for the latter half of the year 1951-52 with the sterling and non-sterling areas?

The Minister of Finance (Shri C. D. Deshmukh): According to the latest estimates, India's balance of payments on current account for the second half of 1951 was favourable to the extent of Rs. 36.9 crores with the sterling area and was adverse to the extent of Rs. 79.2 crores with the non-sterling area, after taking credit for the proceeds of International Bank loans and the American wheat loan, utilised during the period. The figures are provisional.

Dr. Ram Subhag Singh: May I know, Sir, what was the surplus of this country during the first half of 1951-52?

Shri C. D. Deshmukh: I am sorry, Sir, I have not got the figures separately for the first half. I have got the figures for the whole of the year and that figure—a deficit of Rs. 30 crores—was given by me in the budget speech.

COMPANY LAW COMMITTEE

*555. **Shri S. N. Das:** Will the Minister of Finance be pleased to refer to the reply to Unstarred Question No. 8 for 13th February, 1952, and state:

(a) whether the Company Law Committee has since submitted its Report; and

(b) if so, what recommendations of the Committee have been accepted by Government?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes.

(b) The report has been circulated to State Governments, and commercial

bodies for eliciting their views in the first instance and will be considered by Government in the light of their comments.

Shri S. N. Das: May I know, Sir, whether the Report has been signed by all the members or some of the members have not signed it?

Shri C. D. Deshmukh: I would like notice of that question.

Shri S. N. Das: May I know, Sir, whether the report is a unanimous one or there is a Minute of Dissent?

Shri C. D. Deshmukh: I believe there is one Minute of Dissent.

Shri S. N. Das: May I know, Sir, what are the important recommendations which the Committee has made for the consideration of the Government immediately?

Shri C. D. Deshmukh: Sir, there was a Press Information Bureau release on the subject issued on the 9th March 1952 that gave a summary of the recommendations to quite a satisfactory extent. It is impossible to summarise the recommendations of a report of this kind here.

Shri S. N. Das: May I know, Sir, whether copies of this report will be supplied to the Members of Parliament?

Shri C. D. Deshmukh: In due course, Sir, I would like to add that 12 copies of the report were forwarded to the Parliament Secretariat—2 copies for the Library and 10 for supply to hon. Members who might ask for the copies.

Shri A. C. Guha: May I know when the Government will be able to bring forward a Bill on the recommendations of this Committee?

Shri C. D. Deshmukh: It is very difficult to indicate the precise time, Sir. The associations and others who had been consulted had been asked to communicate their comments by the 31st May 1952. A few comments have been received while others like the Federation of Indian Chambers of Commerce and Industry have asked for an extension of time up to the end of June 1952. After that a few months will be taken to compile and process all the recommendations to arrive at conclusions on which to base legislation.

REVIEW OF TOBACCO RANGES

*556. **Shri S. C. Samanta:** (a) Will the Minister of Finance be pleased to state whether the review of the tobacco ranges in the various Central Excise Collectorates has been completed?